

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 12th July, 2022.

No. LJ (A) 86/2021/111 - In exercise of powers conferred under Section 25 of the Code of Criminal Procedure Code, 1973, the Governor of Meghalaya is pleased to appoint the following Advocates as Asst. Public Prosecutor/Asst. Govt. Pleader with their headquarter in the District as indicate against each with immediate effect and until further orders: -

District	Name	Headquarter
East Jaintia Hills, Khliehriat	1. Shri Jimmy Pdang	Khliehriat
West Jaintia Hills, Jowai	1. Smti Etimon Passah	Jowai
	2. Shri Daskhemtre Pakyntein	Jowai
	3. Shri Rishanroy Lyngdoh	Shillong
	4. Smti Lamkidame Iakai	Jowai
	5. Smti Regina Dkhar	Jowai
	6. Smti Sakhiatbha Lyngdoh	Jowai

Sd/-
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 86/2021/111-A,

Dated Shillong, the 12th July, 2022.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioners, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
4. The District & Session Judges, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai
5. The Superintendents of Police, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Advocate concerned. Charge report of assuming charge as Asst. Public Prosecutor/Asst. Govt. Pleader along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6 (six) months.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Jaintia Hills District Bar Association, Jowai.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, East Jaintia Hills, Khliehriat / West Jaintia Hills, Jowai.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order etc.,


Addl. Secretary to the Govt. of Meghalaya,
Law Department.